	Annexure-7 Name of the corporate debtor: ALPINE REALTECH PRIVATE LIMITED; Date of commencement of CIRP : 12th March, 2019; List of creditors as on: 28 February, 2023 List of operational creditors (Government dues) (Amount in ?)													
SI	Details of claimant		Details of claim received		Details of claim admitted				Amount of	Amount			Remarks, if any	
N			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related	% of voting	contingent claim		of claim under	claim not admitted		
	Department	Government			aunitteu	ciann	party?	shar e in CoC, if		dues, th at may be	verifica -	aumiteu		
								applicabl e		set- off				
1	Mukesh Chandra Pandey, Deputy Commissioner,			16,71,57,558.00	16,71,57,558.00	Unsecured	No	NA	0	0	-	0	Provisionally Verified	
	Commercial Tax													
2	UPSIDC			16,08,28,541.96	16,08,28,541.96	Unsecured	No	NA	0	0	-	0	Provisionally Verified	
	Total			32,79,86,099.96	32,79,86,099.96									
											<u> </u>			